(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3507995972	1	3501495972	93.04	0	6500000	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	157471651	1	157471651	4.18	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	89	5306349	89	5306349	0.14	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	5790179	2	5790179.00	0.15	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	78	94043475	78	93476993	2.48	0	154021	412461	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		171	3770607626	171	3763541144	100.00	0	6654021	412461	